

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 90(ND)/2011
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017

NAME OF THE COMPANY: M/s .Greenline Transip Systems Pvt.
Vs
Airone Aviation Pvt Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Samabh Kalia		ADU Respondents	Samudhita
2.	Mr. Harshit Aggarwal			
3.	Ms. Samudhita Gogia			

- 1) P NAGESH (ADU), 2) K. R Sasi prabhu
3) DHRUV Gupta (ADU)
4) G. Raghu chandra (ADU)

for petitioner.

Signature

Part heard for 20.02.2017.

ORDER

SD/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

SD/-
(R. VARADHARAJAN)
MEMBER (J)